

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Company Appeal (AT) No. 11 of 2019 &
I.A. No. 1328 of 2019**

IN THE MATTER OF:

Gaurangika Patel & Ors.

...Appellants

Vs

Doloo Tea Co. (India) Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Chitranshul Sinha, Ms. Sonali Khanna, Mr. Anshuman Chaturvedi, Mr. Niramalya Dasgupta, Mr. Jaskaran Singh Bhatia and Ms. Debjani Chatterjee, Advocates.

**For Respondents: Mr. Sakya Sen, Mr. Rajib Mullick, Mr. Arik Banerjee, Mr. Indranil Ghosh and Mr. Rakesh Sarkar, Advocates for R-1.
Mr. Deepnath Roychoudhary, Ms. Kaunish Chakraborti, Mr. Debojyoti Bhattacharya and Mr. Samiul Haque, Advocates for R-2, 5 & 6.**

ORDER

(Through Virtual Mode)

28.01.2021: Consequent upon transfer of Shri Balvinder Singh, Hon'ble Member Technical to Chennai Bench of this Appellate Tribunal, this appeal has been released from part-heard.

List this appeal before this Bench 'for hearing' on **4th March, 2021 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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